

Order No.133/RG/Spl/Misc. Dated 07.02.2022


HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

CIRCULAR

Keeping in view Order No. 13180-HIII(5)/2022/2064 dated 03.02.2022 passed by Advisor to the Administrator, U.T.-cum-Chairperson, State Executive Committee of State Disaster Management Authority, U.T. Chandigarh, Hon'ble the Chief Justice has been pleased to order that Order Nos. 122/RG/Spl./Misc. dated 07.01.2022 and 131/RG/Spl./Misc. dated 19.01.2022 regarding the attendance of officers/officials/staff be treated as withdrawn. All the officers/officials/staff are directed to attend the office w.e.f. 08.02.2022.

It is also directed that all the officers/officials attending the office shall strictly follow the COVID-19 protocols and wear mask at all times and maintain social distancing.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


(Sanjiv Berry)
Registrar General
07.02.2022